

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 19 OF 2014

Dated: 9th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Western Electricity Supply Co. of Orissa Ltd. Appellant(s)
Versus
Orissa Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Malvika Prasad

Counsel for the Respondent(s) : Mr. Prashanto Chandra Sen
Mr. Rutwik Panda
Ms. Anshu Malik for R.1

Mr. R.K. Mehta for R.2

ORDER

Counsel for the Appellant seeks some time to file an application for directions.

At her request, the matter is adjourned to **17.11.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk